

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/58/KOB/2024 in CA (CAA)/01/KOB/2024
SECTION	RULE 11 & 32 NCLT
NAME OF PARTIES	OFFICIAL LIQUIDATOR, HIGH COURT OF KERALA V/S BUIMERC INVESTMENTS (P) LIMITED AND 2 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	V M PRASANTH (OFFICIAL LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE

05 JUNE 2024

O R D E R

IA(C/ACT)/58/KOB/2024 in CA (CAA)/01/KOB/2024

Learned Official Liquidator attached to the Hon'ble High Court of Kerala, Mr. V M Prasanth is present through virtual mode. Learned ARoC, Ms. Bindu Vergis appears through virtual mode. Learned Counsel, Mr. Bijoy Pulipra appears on behalf of the respondents through virtual mode.

Report of the Official Liquidator is on record.

Learned ARoC submits that report of the Regional Director shall also be filed within a short time.

To await the report of the Regional Director, list this matter for further consideration on **08.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**